

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SIMBHAOLI SUGARS LIMITED

MANUFACTURING OF SUGAR & ALLIED PRODUCTS
AT SIMBHAOLI, BRIJNATHPUR & CHILWARIA IN UP, INDIA

(Under Sub-Regulation (1) of regulation 36A of the Insolvency & Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SIMBHAOLI SUGARS LIMITED PAN: AAPCS7569A CIN: L15122UP2011PLC044210
2.	Address of the registered office	Simbhaoli Mill Complex, Simbhaoli, Hapur, Uttar Pradesh, India, 245207
3.	URL of website,	https://simbhaolisugars.com
4.	Details of place where majority of fixed assets are located	01. Simbhaoli, District Hapur, Uttar Pradesh 245207 02. Brijnathpur, District Hapur, Uttar Pradesh 245101 03. Chilwaria, District Bahraich, Uttar Pradesh 271801
5.	Installed capacity of main products/ services	Cane Crushing Capacity - 19500 TCD Distillery Production Capacity - 210 KLPD (Alcohol, RS, ENA, Ethanol)
6.	Quantity & Value of main products/ services sold in last financial year	FY- 2025-26 (As Per ABS) Sugar - Rs. 591.53 Crores (14.24 Lakh Quintals) Distillery - Rs. 215.47 Crores (Ethanol/ENA -181 Lakh Ltrs + Country Liquor – 1.93 Lakhs Cases)
7.	Number of employees/ workmen	1192 Employees / Workmen (Including Seasonal Workers but apart from Contractual & retained Workers)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending email at cirp.simbhaoli@gmail.com Also available at www.simbhaolisugars.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	May be obtained by sending email at cirp.simbhaoli@gmail.com Also available at www.simbhaolisugars.com
10.	Last date for receipt of expression of interest	08/09/2026
11.	Date of issue of provisional list of prospective resolution applicants	16/09/2026
12.	Last date for submission of objections to provisional list	21/09/2026
13.	Date of issue of Final list of prospective resolution applicants	30/09/2026
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plan to prospective resolution applicants	01/10/2026
15.	Last date for submission of Resolution Plans	05/11/2026
16.	Process email id to submit Expression of Interest	cirp.simbhaoli@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Corporate Debtor is not registered as MSME.



ANURAG GOEL

IRP of M/s SIMBHAOLI SUGARS LIMITED
IP Reg Number: IBBI/IPA-001/IP-P-00876/2017-2018/11460
Office: Plot No. 6, First Floor, State Bank Nagar,
Outer Ring Road, Paschim Vihar, New Delhi-110063
Email: cirp.simbhaoli@gmail.com

Date: 14/08/2026
Place: New Delhi